

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 181 of 2023 (EZ)
(Earlier O. A. No. 704/2023/PB)

Suo Moto: News item titled "Prashasnik ankush ke baad aur tej hua balu ke awaidh khaman ka khel" appearing in Dainik Bharat dated 02.11.2023

.....Applicant(s)

Versus

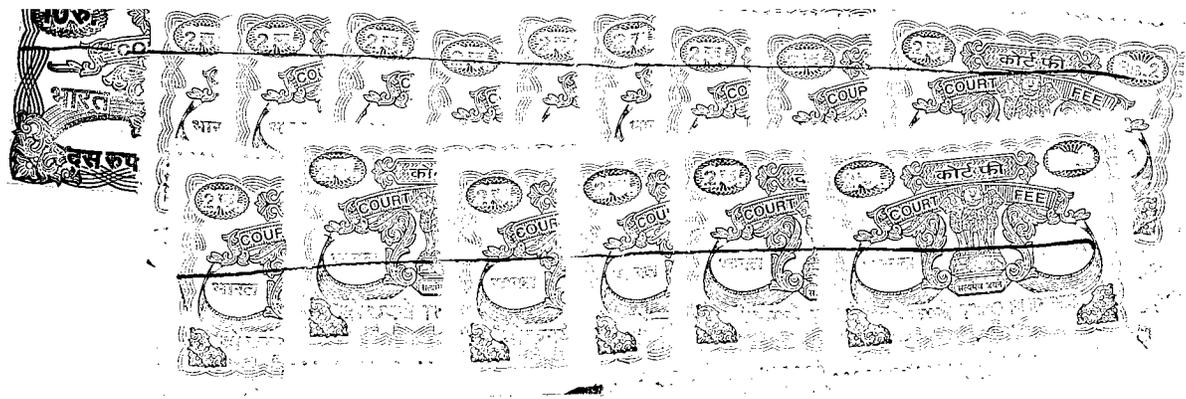
Jharkhand State Pollution Control Board & Ors. ... Respondent(s)

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Filed by: -

(Surendra Kumar)
Advocate
JSPCB, Ranchi



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 181 of 2023 (EZ)
(Earlier O. A. No. 704/2023/PB)

Suo Moto: News item titled "Prashasnik ankush ke baad aur tej hua balu ke awaidh khaman ka khel" appearing in Dainik Bharat dated 02.11.2023

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Anca
A. yadav
21/11/26*

... Applicant(s)

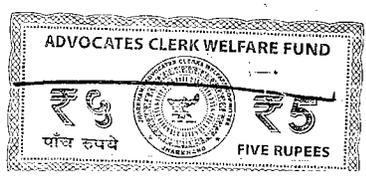
Versus

Jharkhand State Pollution
Control Board & Ors.

... Respondent(s)

Supplementary Affidavit on behalf of Jharkhand State Pollution Control Board in compliance of the order dated 18.11.2025.

I, Kumar Manibhushan, son of Lavlesh Kumar Shahi presently posted as Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi and am duly authorized to swear this affidavit and do here by solemnly state and affirm as follows: -



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- ~~X~~
1. That, at present, I am working and posted as the Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.
 2. That, I have gone through the order dated 18.11.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and have understood the contents therein.
 3. That, I have been authorized to swear this affidavit by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
 4. That, it is humbly stated & submitted that vide letter Ref. no. 47 dated 07.01.2026 and earlier communications made in this regard of the Board, the Director, Jharkhand Space Application Centre (herein after referred as JSAC), Ranchi has been requested to provide Satellite Imagery and assessment of the sand excavated in Gomia Anchal (Circle) area of Bokaro district of Jharkhand. Reply from JSAC is
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X

still awaited. Further the Board is also exploring other alternatives for seeking consultation with other similarly situated institutions/organizations to resolve the issue.

Photocopy of letter ref. no.
47 dated 07.01.2026 is
annexed and marked as

Annexure-A.

5. That, it is humbly stated and submitted that in view of the above, it is prayed that Hon'ble Tribunal may be pleased to allow further Six weeks time to the answering respondent to file further/supplementary affidavit in the matter.
6. That, the instant affidavit is filed bonafide and in the interest of justice.
7. That, the statement made in forgoing paragraphs are true to my knowledge in annexure is true copy of its original.

Humar Manishkumar
DEPONENT

3-

X

VERIFICATION:

Verified at Ranchi on this the day of 21 January, 2026 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Kumar Manikbhusan
DEPONENT

J. Manishdeep
A. K. Yadav
Advocate
No 318/2026
21/1/2026

Oath SI No. 1335
Solemnly affirmed before me by deponent
Ko: Manikbhusan
Who is identified by A. K. Yadav
I have satisfied my self by examining the deponent that he/ she understands the contents of the affidavit which has been read and explained before me or which has been read and explained to him/ her. The deponent acknowledged the same to be correct.
High Court of Jharkhand, Ranchi A. K. Yadav
Dated 21/1/26 The Advocate Oath Commissioner



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

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Ref. No.47.....

Ranchi, Dated..07/01/2026

From,

Rajeev Lochan Bakshi ,
Member Secretary.

To,

The Director,
Jharkhand Space Application Centre
(JSAC), Ranchi.

Sub: - Conducting Satellite Imagery of Gomia Anchal in Bokaro district, Jharkhand showing the instances of illegal sand mining in compliance to the Order dated 01.07.2025 passed by the Hon'ble National Green Tribunal(NGT), Eastern Zone Bench(EZ), Kolkata, in O.A. No. 181/2023(EZ), News Item Titled "Prashasnik ankush ke baad aur tez hua balu ke avaidh khaman ka khel" Vs Jharkhand State Pollution Control Board & Ors.

Madam/Sir,

In connection with the captioned subject matter mentioned above and letter referred, I have to inform that the instant NGT case, Original Application No. 181/2023/EZ was taken up suo moto on the basis of news item appearing in the Dainik Bhaskar dated 02/11/2023 by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, wherein it was alleged that illegal sand mining is openly going on in Gomia Anchal (Circle) area of Bokaro district of Jharkhand and everyday hundreds of trucks are transporting the illegally mined sand from the said area without there being any fear of administration.

The Hon'ble NGT vide its order dated 01.07.2025(copy enclosed) has directed Jharkhand State Pollution Control Board, Ranchi to file affidavit bringing on record the assessment provided by the Jharkhand Space Application Centre(JSAC), Ranchi. Accordingly, it was requested to provide Satellite Imagery and Assessment of the sand excavated in Gomia Anchal(Circle) area of Bokaro District of Jharkhand, from JSAC earlier vide Board's letter no. 2387 dated 19/08/2025 and 3040 dated 17/11/2025. In view of above it is therefore requested to kindly do the needful and provide the requested information at your earliest convenience.

Thanking you.

Your's Sincerely

Encl.As above


(Rajeev Lochan Bakshi)
Member Secretary.



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/2400851/2400852/2401847/2400979/2400139

Ref. No.....2387

Ranchi, Dated...19/08/2025

From,

Rajeev Lochan Bakshi
Member Secretary

NGT Matter

To,

The Director,
Jharkhand Space Application Centre
(JSAC), Ranchi

Sub:-

Conducting Satellite Imagery of Gomia Anchal in Bokaro district, Jharkhand showing the instances of illegal sand mining in compliance to the Order dated 01.07.2025 passed by the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench (EZ), Kolkata, in O.A. No. 181/2023/(EZ), News Item Titled "Prashasnik ankush ke baad aur tez hua balu ke avaidh khaman ka khel" Vs Jharkhand State Pollution Control Board & Ors.

Ref:- Board's letter No. 1692 dated 17/06/2025.

Madam/Sir,

In connection with the captioned subject matter mentioned above and the letter under reference, I have to inform that the instant NGT case, Original Application No. 181/2023/EZ was taken up suo moto on the basis of news item appearing in Dainik Bhaskar dated 02/11/2023 by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, wherein it was alleged that illegal sand mining is openly going on in Gomia Anchal (Circle) area of Bokaro district of Jharkhand and everyday hundreds of trucks are transporting the illegally mined sand from the said area without there being any fear of administration.

The Hon'ble NGT vide its order dated 01.07.2025 (copy enclosed) has directed Jharkhand State Pollution Control Board, Ranchi to file affidavit bringing on record the assessment of Environmental Compensation against the violators based upon the Satellite Imagery and assessment provide by the Jharkhand Space Application Centre (JSAC), Ranchi. Accordingly, It is requested to provide Satellite Imagery and assessment of the sand excavated in Gomia Anchal (Circle) area of Bokaro District of Jharkhand, at the earliest.

Encl. As above

Yours sincerely

Rajeev
(Rajeev Lochan Bakshi)
Member Secretary



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, IEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

NGT Matter

Ranchi, Dated... 17/11/2022

Ref. No. 3040

From.

Rajeev Lochan Bakshi,
Member Secretary.

To.

The Director,
Jharkhand Space Application Centre
(JSAC), Ranchi.

Sub:- Conducting Satellite Imagery of Gomia Anchal in Bokaro district, Jharkhand showing the instances of illegal sand mining in compliance to the Order dated 01.07.2025 passed by the Hon'ble National Green Tribunal(NGT), Eastern Zone Bench(EZ), Kolkata, in O.A. No. 181/2023/(EZ), News Item Titled "Prashasnik ankush ke baad aur tej hua balu ke avaidh khaman ka khel" Vs Jharkhand State Pollution Control Board & Ors.

Ref: Board's letter No. 2387 dated 19/08/2025

Madam/Sir.

In connection with the captioned subject matter mentioned above and the letter under reference, I have to inform that the instant NGT case, Original Application No. 181/2023/EZ was taken up suo moto on the basis of news item appearing in the Dainik Bhaskar dated 02/11/2023 by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, wherein it was alleged that illegal sand mining is openly going on in Gomia Anchal(Circle) area of Bokaro district of Jharkhand and everyday hundreds of trucks are transporting the illegally mined sand from the said area without there being any fear of administration.

The Hon'ble NGT vide its order dated 01.07.2025 & 28.08.2025(copy enclosed) has directed Jharkhand State Pollution Control Board, Ranchi to file affidavit bringing on record the assessment of Environmental Compensation against the violators based upon the Satellite Imagery and assessment provided by the Jharkhand Space Application Centre(JSAC), Ranchi. Accordingly, it is requested to provide Satellite Imagery and Assessment of the sand excavated in Gomia Anchal(Circle) area of Boakaro District of Jharkhand, at the earliest.

Encl.As above

Yours sincerely

Rajeev Lochan Bakshi,
Member Secretary